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OFFICE OF THE
WANGJING LAMDING MUNICIPAL COUNCIL
P.O. WANGJING : MANIPUR

N O T I F I C A T I O N

Wangjing, the 17th December, 2025

No.10/WLMC/2017/BBL: Whereas, the Draft, **"Wangjing Lamding Municipal Council Building Bye-Laws, 2025"** was notified for adoption of **"The Model Manipur Unified Building Bye-laws, 2024"**as **"Wangjing Lamding Municipal Council Building Bye-Laws, 2025"** in the Manipur Gazette, Extra Ordinary No.218 dated 09.12.2025 under the Notification of even No. dated 05.12.2025 thereby inviting objections/suggestions from the general public within 7 (seven) days from the date of publication of the said Notification in the Official Gazette;

And whereas no objections/suggestions have been received by the Office of the Wangjing Lamding Municipal Council on the said draft Bye-Laws within the stipulated period;

Now, therefore, in exercise of the powers conferred by Section 212 of the Manipur Municipalities Act, 1994 the Draft, **"Wangjing Lamding Municipal Council Building Bye-Laws, 2025"**is hereby published in the Manipur Gazette for general information as **"Wangjing Lamding Municipal Council Building Bye-Laws, 2025"** (Annexure-I).

TheAnnexure-I will be available at the Town Planning Department official website https://tpmanipur.mn.gov.in.

HAWAIBAM PRADEEP KUMAR SINGH,
Executive Officer,
Wangjing Lamding Municipal Council, Manipur.

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